

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 4229 of 2015 (O&M)

Sheela & ors.

... Appellants

V/s

Mahipal & ors.


..... Respondents

Resp.No.1- Mahipal S/o Sh. Day Nath,
R/o Village Dundahera,
District Gurgaon (Gurugram)
(Driver of Tractor No. HR-08P/1577)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against them/him to appear in this Court on **02.12.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on

4th September 2019.


Superintendent (Judl.),
For Registrar (Judicial)

